

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 4354/2022

[Arising out of impugned final judgment and order dated 16-11-2021 in MS No. 5871/2020 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

GYANESHWAR SINGH

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. LUCKNOW & ORS.

Respondent(s)

IA No. 35636/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 35637/2022 - EXEMPTION FROM FILING O.T. and IA No. 35639/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 15-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. Prem Prakash, AOR
Mr. Aditya Harsh, Adv.
Ms. Deepali Nanda, Adv.
Mr. Tarush, Adv.

For Respondent(s) : Mr. Tanmaya Agarwal, AOR
Mrs. Aditi Agarwal, Adv.
Mr. Udit Bhardwaj, Adv.

Mr. Avinash Sharma, AOR
Ms. Akanksha Kapoor, Adv.
Mrs. Damyanti Juneja, Adv.
Mr. Gaurav Kumar, Adv.
Mr. Jayender S. Chandail, Adv.
Mr. Vijay Mittal, Adv.
Mr. Devendra Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 21.07.2026.

(IRAMNAZ)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)